

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :16/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38762/2025 BLAPL/13332/2025	PITABAS SAHU VS STATE OF ODISHA	BYOMOKESH SAHOO VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
2	D-BLAPL/37196/2025 BLAPL/13333/2025	BUDURAM MUDULI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MAIDALPUR /100 /2025 S.D.J.M. CIVIL JUDGE (JD),NAWARANG GR/0001369/2025
3	D-BLAPL/38674/2025 BLAPL/13334/2025	JAGA @ JAGANNATH ROUT VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI TOWN /498 /2025 S.D.J.M.,PURI(Puri) GR/0001213/2025
4	D-BLAPL/38776/2025 BLAPL/13335/2025	RANJIT KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JHARSUGUDA /497 /2024 SPECIAL JUDGE (POCSO), JHARSUGUDA Spl/0000044/2024
5	D-BLAPL/37470/2025 BLAPL/13336/2025	A. SRINIBAS ACHARY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /280 /2025 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000349/2025
6	D-BLAPL/38133/2025 BLAPL/13337/2025	GIRIDHARI @ PANDIT SAHU VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	KISINDA /20 /2025 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000023/2025
7	D-BLAPL/38676/2025 BLAPL/13338/2025	MANOJ BACHHA VS STATE OF ODISHA	BIJAY KUMAR PARIDA VS	TITILAGARH /376 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000501/2025
8	D-BLAPL/38161/2025 BLAPL/13339/2025	BIKI @ BIKASH KUMAR NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	TALCHER TOWN /290 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000584/2025
9	D-BLAPL/38318/2025 BLAPL/13340/2025	RABINDRA PARIDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DELANGA /69 /2025 J.M.F.C.,PIPILI(Puri) GR/0000171/2025
10	D-BLAPL/38521/2025 BLAPL/13341/2025	HINA MAHANKUDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	NIMAKHANDI /350 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001776/2025
11	D-BLAPL/38716/2025 BLAPL/13342/2025	SAYED IQBAL @ SYED IQBAL HUSSAIN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK J.M.F.C.(III),CUTTACK(Cuttack) GR/0000447/2024

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12	D-BLAPL/38564/2025 BLAPL/13343/2025	SADAM MAJID HUSSAIN @ SADAM HUSSAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /30 /2025 A.D.J.,DHENKANAL(Dhenkanal) CT/0000104/2025
13	D-BLAPL/38729/2025 BLAPL/13344/2025	RAKIBUL LOSKAR VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	SPL.TASK FORCE /32 /2021 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000415/2021
14	D-BLAPL/38572/2025 BLAPL/13345/2025	ARJUNA PARAJA @ ARJUN PARAJA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /167 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) Spl/0000095/2025
15	D-BLAPL/38730/2025 BLAPL/13346/2025	SHRESTHA NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000074/2025
16	D-BLAPL/38577/2025 BLAPL/13347/2025	YASH ANAND @ RISHU VS STATE OF ODISHA	DEVASHIS PANDA VS	AINTHAPALI /5 /2025 2ND A.D.J., SAMBALPUR(Sambalpur) ST/0000141/2025
17	D-BLAPL/38734/2025 BLAPL/13348/2025	SARASWATI ROY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000132/2025
18	D-BLAPL/38616/2025 BLAPL/13349/2025	SUNIL KUMAR SAHU @ SUNIL KUMAR SAHOO VS STATE OF ODISHA	RAJJEET ROY VS	ANGUL TOWN /1134 /2025 SPECIAL JUDGE (POCSO), ANGUL(Anugul) Spl/0000085/2025
19	D-BLAPL/38738/2025 BLAPL/13350/2025	TRILOCHAN MOHAPATRA VS STATE OF ODISHA	SANJIT MISHRA VS	BRAHMAGIRI /408 /2025 GRAM NYAYALAYA,BRAHMAGIRI(Puri) GR/0000484/2025
20	D-BLAPL/38784/2025 BLAPL/13351/2025	DEEPAK KUMAR YADAV @ DIPAK KUMAR YADAV VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA SADAR /436 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002230/2025
21	D-BLAPL/38789/2025 BLAPL/13352/2025	MUHAMMAD SAIF VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /182 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000028/2025
22	D-BLAPL/38803/2025 BLAPL/13353/2025	BITU KHATIK @ SONKAR @ BITU SHANKAR KHATIK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA /502 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0002280/2025
23	D-BLAPL/38804/2025	PINKU SETHI	KARUNAKAR DAS	PATTAPUR (ASKA) /224 /2025

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	BLAPL/13354/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER,O.P.I.D. COURT,BE ST/000255/2025
24	D-BLAPL/38841/2025 BLAPL/13355/2025	KHAJA @ ANANGA UDAY DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	SORO /900 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001739/2025
25	D-BLAPL/38813/2025 BLAPL/13356/2025	MANORANJAN SAHOO @ MANOJ VS STATE OF ODISHA	JAGADIP SAHOO VS	MAHANGA /350 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000537/2025
26	D-BLAPL/38842/2025 BLAPL/13357/2025	MINAKETAN ACHARYA VS STATE OF ODISHA	RASHMI RANJAN SUNDARA VS	INDUSTRIAL ESTATE PS /217 /2025 S.D.J.M.,KHURDA(Khordha) GR/0000868/2025
27	D-BLAPL/38822/2025 BLAPL/13358/2025	SUNITA BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /266 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000128/2025
28	D-BLAPL/38824/2025 BLAPL/13359/2025	BIBEK RANJAN PRADHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	CHOUDWAR /340 /2025 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000015/2025
29	D-BLAPL/38830/2025 BLAPL/13360/2025	SUKANTI PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	PURI SADAR /578 /2025 SPECIAL JUDGE, PURI(Puri) TR/0000155/2025
30	D-BLAPL/38848/2025 BLAPL/13361/2025	SAROJINI SAHOO @ RAJANI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /292 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000145/2025
31	D-BLAPL/32874/2025 BLAPL/13362/2025	MANORANJAN KHANDEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	NILGIRI /141 /2025 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000235/2025
32	D-BLAPL/37262/2025 BLAPL/13363/2025	PREM @ SUNADHAR KHARA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /198 /2025 DISTRICT AND SESSIONS JUDGE,MAL CT/0000098/2025
33	D-BLAPL/38850/2025 BLAPL/13364/2025	PRAVAT @ PRABHAT KUMAR DAS VS STATE OF ODISHA	LINGARAJ SARANGI VS	BHANJANAGAR /827 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001276/2024
34	D-BLAPL/38831/2025 BLAPL/13365/2025	BALLABA MEHER @ BALLABHA MEHER VS	RABINDRA NATH PRUSTY VS	RENGALI /248 /2025 J.M.F.C.LAKHANPUR(Jharsuguda)

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35	D-BLAPL/38832/2025 BLAPL/13366/2025	STATE OF ODISHA TUTU GHOSH VS	SARAT KUMAR JENA VS	CT/0000157/2025 / /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
36	D-BLAPL/38856/2025 BLAPL/13367/2025	STATE OF ODISHA CHANDAN BEHERA VS	OM PRAKASH SARAN VS	2(A)CC/0000386/2025 DHENKANAL TOWN /687 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
37	D-BLAPL/38836/2025 BLAPL/13368/2025	STATE OF ODISHA PRAKASH KANDARA VS	DHIRENDRA KUMAR MOHAPATRA VS	GR/0001426/2025 BRAJARAJNAGAR /255 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
38	D-BLAPL/38857/2025 BLAPL/13369/2025	STATE OF ODISHA SURAJ HARIJAN VS	SURYAKANTA DASH VS	Spl/0000055/2025 NABARANGAPUR TOWN /405 /2024 DISTRICT AND SESSIONS JUDGE,NAWANGUDA
39	D-BLAPL/38741/2025 BLAPL/13370/2025	STATE OF ODISHA JAYA RANI BASAK VS	SANJIT MISHRA VS	CT/0000001/2025 CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M.,BHUBANESWAR(Khordha)
40	D-BLAPL/38927/2025 BLAPL/13371/2025	STATE OF ODISHA SARAT CHANDRA TANDI VS	MANAS KUMAR CHAND VS	CT/0000072/2025 LATHOR /59 /2024 SPECIAL JUDGE,PATNAGARH(Balangir)
41	D-BLAPL/38931/2025 BLAPL/13372/2025	STATE OF ODISHA ASISH RAITA VS	SUCHIT KUMAR NAYAK VS	Spl/0000008/2024 GUNUPUR /246 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada)
42	D-BLAPL/38934/2025 BLAPL/13373/2025	STATE OF ODISHA MANOJ KUMAR PATRA @ MOTILAL @ MOTI VS	BHARAT CHANDRA PATRA VS	TR/0000073/2025 BAHALDA /159 /2025 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR
43	D-BLAPL/38936/2025 BLAPL/13374/2025	STATE OF ODISHA SUJATA SHARMA VS	SHIBANI SHANKAR PRADHAN VS	CT/0001257/2025 SUNDARGARH TOWN /396 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
44	D-BLAPL/35860/2025 BLAPL/13375/2025	STATE OF ODISHA SUSHIL MANDAL @ PUI VS	RAJIB LOCHAN PATTNAIK VS	GR/0001398/2025 KALIMELA /154 /2024 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MAHANGUDA
45	D-BLAPL/37721/2025 BLAPL/13376/2025	STATE OF ODISHA PRAFULLA RANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	CT/0000086/2024 BARGARH SADAR /282 /2025 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000078/2025

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46	D-BLAPL/38376/2025 BLAPL/13377/2025	PRABHAT MUNI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	TITILAGARH /289 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000048/2024
47	D-BLAPL/38948/2025 BLAPL/13378/2025	HAGURU @ ASHOK MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SORO /758 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001451/2025
48	D-BLAPL/38853/2025 BLAPL/13379/2025	LALITA KHARA VS STATE OF ODISHA	SURYAKANTA DASH VS	BOIPARIGUDA /251 /2024 SPECIAL JUDGE,KORAPUT(Koraput) Spl/0000014/2025
49	D-BLAPL/38920/2025 BLAPL/13380/2025	DEEPAK PATRA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	GOP /125 /2022 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000019/2025
50	D-BLAPL/38728/2025 BLAPL/13381/2025	AMAR PRASAD LENKA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	GURUDIJHATIA /169 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000596/2025
51	D-BLAPL/38706/2025 BLAPL/13382/2025	PRABHUTTA DIXIT VS STATE OF ODISHA	PRATIK NAYAK VS	MADHUPATNA /292 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001416/2025
52	D-BLAPL/38874/2025 BLAPL/13383/2025	MD. ASIF VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA SADAR /201 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000018/2025
53	D-BLAPL/38897/2025 BLAPL/13384/2025	RAMESH NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama 2(A)CC/0000067/2025
54	D-BLAPL/38890/2025 BLAPL/13385/2025	PRATAP DAS @ PAPU @ PRATAP KUMAR DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MARINE KASIA /152 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001225/2025
55	D-BLAPL/38892/2025 BLAPL/13386/2025	KRISHNA TANDI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /156 /2025 DIST.& SESSIONS JUDGE,NAWAPARA(D ST/0000086/2025
56	D-BLAPL/38895/2025 BLAPL/13387/2025	RABINDRA GOCHHAYAT VS STATE OF ODISHA	NIROD KUMAR SAHOO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000121/2025
57	D-BLAPL/38904/2025	GANDO @ GANDO GOND @ SANKAR GOND	UMAKANTA BARIK	KUNDEI /3 /2025

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	BLAPL/13388/2025	VS STATE OF ODISHA	VS	A.D.J.,UMERKOTE(Nabarangapur) CT/0000027/2025
58	D-BLAPL/38922/2025 BLAPL/13389/2025	ABID KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /225 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K)
59	D-BLAPL/38926/2025 BLAPL/13390/2025	UDAYANATH BEHERA @ MITU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TR/0000110/2025 //0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K)
60	D-BLAPL/38463/2025 BLAPL/13391/2025	DEEPAK RANJAN NAYAK VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	TR/0000147/2025 //0 SPECIAL JUDGE, CUTTACK(Cuttack)
61	D-BLAPL/38498/2025 BLAPL/13392/2025	NANDA KISHORE GOUDA VS STATE OF ODISHA	BISWAJIT NAYAK VS	2(A)CC/0000116/2025 BELLAGUNTHA /325 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC
62	D-BLAPL/38631/2025 BLAPL/13393/2025	JITU GOUDA VS STATE OF ODISHA	M BALAJI RAO VS	GR/0001242/2025 NANDAPUR /99 /2025 ADDL DISTRICT AND SESSIONS JUDGE
63	D-BLAPL/38779/2025 BLAPL/13394/2025	MADHAB @ MADHA NAIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	TR/0000133/2025 CHHENDIPADA /505 /2025 J.M.F.C.,CHHENDIPADA(Anugul)
64	D-BLAPL/38906/2025 BLAPL/13395/2025	RADHIKA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	GR/0001300/2025 KORAPUT GRPS /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
65	D-BLAPL/38158/2025 BLAPL/13396/2025	ARUN KUMAR SETHI VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	TR/0000083/2025 //0 SPECIAL JUDGE ATHMALLIK(Anugul)
66	D-BLAPL/38912/2025 BLAPL/13397/2025	SASHI BHUSANA PANI VS STATE OF ODISHA	RABINDRA KUMAR PATTANAİK VS	Spl/0000023/2025 KOTOAGARH /145 /2025 SPECIAL JUDGE (POCSO), PHULBANI(K
67	D-BLAPL/38915/2025 BLAPL/13398/2025	GOPINATH SINGH VS STATE OF ODISHA	BASANTA KUMAR DAS VS	Spl/0000070/2025 SORO /979 /2025 J.M.F.C.,SORO(Baleshwar)
68	D-BLAPL/38916/2025 BLAPL/13399/2025	DAMBURU KHARA VS	RAJIB LOCHAN PATTNAİK VS	CT/0001900/2025 CHITRAKONDA /283 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang

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69	D-CMAPL/37365/2025 CMAPL/346/2025	STATE OF ODISHA MANAMOHAN PANIGRAHI VS HARIKRUSHNA CHINDRA	SHUBHENDU KUMAR PARIDA VS	Spl/0000159/2025 // ()
70	D-CMAPL/47616/2025 CMAPL/347/2025	PRAMILA @ PREMALATA BEHERA VS SANJUKTA BEHERA	ADV. VS	// () //
71	D-CMAPL/50796/2025 CMAPL/348/2025	BANAMBAR PANDA VS UNITED BANK OF INDIA	SUBASH CHANDRA ACHARYA VS	// () //
72	D-CMP/49091/2025 CMP/2033/2025	DURGA PRASAD MOHAPATRA VS COLLECTOR, BHADRAK	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra CS/0000015/2025
73	D-CMP/51473/2025 CMP/2034/2025	LAXMIDHAR SAHOO @ LAXMIDHAR SAHU VS BHIKARI SAHOO	DEEPAK RANJAN SUNDARAY VS	// A.D.J.,ODAGAON(Nayagarh) CVREV/0000002/2025
74	D-CMP/52089/2025 CMP/2035/2025	SANATAN MAHAKUD VS STATE OF ODISHA	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),CHAMPUA(Kendujhar CS/0000028/2013
75	D-CMP/51734/2025 CMP/2036/2025	SUJIT BOSE @ SUJIT BASU VS PRADEEP KUMAR SARAF	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CMA/0000004/2025
76	D-CMP/51626/2025 CMP/2037/2025	UNION OF INDIA VS KANCHAN PANDA	ALOK KUMAR MOHANTY(SR. PANEL COUNSEL) VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000013/2015
77	D-CMP/51509/2025 CMP/2038/2025	RABINDRA KUMAR DAS @ RABINDRA DAS VS STATE OF ODISHA	PARESH KUMAR MOHANTY VS	// CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu CS/0000101/2019
78	D-CMP/51974/2025 CMP/2039/2025	BASUDEV PADHEE VS MADHAB CHANDRA PADHEE	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),PATNAGARH(Balangi CS/0000227/2022
79	D-CMP/52298/2025 CMP/2040/2025	M. PRABHAKAR PATRO VS M. RAMA RAO PATRA	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam EP/0000005/2025

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80	D-CMP/51433/2025 CMP/2041/2025	MEENATI SAHU @ MINATI SAHU VS RAMA KRUSHNA PRUSTY	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,BHADRA Fao/0000038/2025
81	D-CMP/51056/2025 CMP/2042/2025	OMPRAKASH KHUNTIA VS MADAN MOHAN BEHERA	LINGARAJ SARANGI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
82	D-CONTC/41754/2025 CONTC/6092/2025	RASMITA BEHERA VS ASWATHY S, IAS, COMMNR. CUM SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT.,ODISHA	ADV. VS	// ()
83	D-CONTC/45160/2025 CONTC/6093/2025	SARAT KUMAR MISHRA VS BASANTI PANDA	ADV. VS	// ()
84	D-CONTC/49098/2025 CONTC/6094/2025	MANOJ SAHOO VS ARAVIND AGRAWAL,IAS,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT.,ODISHA	ADV VS	// ()
85	D-CONTC/49380/2025 CONTC/6095/2025	ANANDA KANDA BARIK VS ARAVIND AGRAWAL, IAS, PRINCIPAL SECY. TO GOVT. DEPT. OF HIGHER EDUCATION,ODISHA	ADV. VS	// ()
86	D-CONTC/50505/2025 CONTC/6096/2025	DIPARANI ROUT VS DR.YEDDULA VIJAY, IAS,DIRECTOR, SPORTS AND YOUTH SERVICES, ODISHA	ADV. VS	// ()
87	D-CONTC/50529/2025 CONTC/6097/2025	JYOTI PRAKASH NANDA VS PROF. JAGNESHWAR DANDAPAT,V.C, UTKAL UNIVERSITY, VANI VIHAR, BHUBANESWAR	AJAYA NAYAK VS	// ()
88	D-CONTC/50584/2025 CONTC/6098/2025	ACHYUTANANDA KAR VS SIDDHESWAR BALIRAM BONDAR, IAS, COLLECTOR-CUM- VICE CHAIRMAN, SAMBALPUR DEVELOPMENT AUTHORITY	ADV. VS	// ()
89	D-CONTC/51636/2025 CONTC/6099/2025	BALAKRUSHNA PATRA VS ANU GARG,IAS,PRINCIPAL SECRETARY WATER RESOURCES DEPT.,ODISHA	ADV VS	// ()
90	D-CONTC/51686/2025 CONTC/6100/2025	BALARAM BARIK VS GIRISH S.N, PRINCIPAL SECRETARY P.R. AND D.W DEPT.,ODISHA	ADV VS	// ()
91	D-CONTC/51687/2025	DAYANIDHI PRADHAN	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/6101/2025	VS GIRISH S.N, PRINCIPAL SECRETARY P.R AND D.W DEPT.,ODISHA	VS	0 //
92	D-CONTC/51688/2025 CONTC/6102/2025	RABINDARANATH KARAN VS GIRISH S.N, PRINCIPAL SECRETARY P.R AND D.W DEPT.,ODISHA	ADV VS	// 0 //
93	D-CONTC/51787/2025 CONTC/6103/2025	SANDIP KUMAR MALLICK VS SUMAN GHOSH,TAHASILDAR AUL,KENDRAPARA	ARIJEET MISHRA VS	// 0 //
94	D-CONTC/52003/2025 CONTC/6104/2025	SWAYAM BIKASH DAS VS ARABINDA KUMAR PADHEE,PRINCIPAL SECRETARY, AGRICULTURE AND FARMERS EMPOWERMENT DEPARTMENT,ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
95	D-CONTC/52118/2025 CONTC/6105/2025	KUMULI KAILASH VS DR.SUBASH CHANDRA RAY,OAS,REGISTRAR, ADMINISTRATION, S.C.B MEDICAL COLLEGE AND HOSPITAL	ADV. VS	// 0 //
96	D-CONTC/50596/2025 CONTC/6106/2025	SANJEEB KUMAR PATRA VS ARVIND AGRAWAL, IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT	SANGRAM JENA VS	// 0 //
97	D-CONTC/50723/2025 CONTC/6107/2025	FAKIR MOHAN SATAPATHY VS DR.N.THIRUMALA NAIK,COMMISSIONER -CUM- SECY, SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// 0 //
98	D-CONTC/50990/2025 CONTC/6108/2025	RANJAN KUMAR SWAIN VS P.SATYANARAYANA, PRESIDENT, UTKAL CHEMISTS AND DRUGGISTS ASSOCIATION	SANTOSH KUMAR SAMANTARAY VS	// 0 //
99	D-CONTC/51365/2025 CONTC/6109/2025	SURENDRA KAIBARTA VS ASWATHY S, IAS,PRINCIPAL SECRETARY TO GOVT. DEPARTMENT OF HEALTH AND FAMILY WELFARE,ODISHA	ADV. VS	// 0 //
100	D-CONTC/51366/2025 CONTC/6110/2025	RANJAN KUMAR DASH VS ARINDAM DAKUA, IAS,DIRECTOR OF MUNICIPAL ADMINISTRATION-CUM- EX-OFFICIO ADDL. SECRETARY TO GOVT.	ADV. VS	// 0 //
101	D-CONTC/51613/2025 CONTC/6111/2025	KASHIBISWANATH RANASINGH VS B.PARAMESWARAN, IAS,COMMNR. CUM SECY. S.T AND S.C DEVELOPMENT,MINORITIES AND BACKWARD CLASSES DEPT.	ADV. VS	// 0 //
102	D-CONTC/51615/2025 CONTC/6112/2025	SHYAMAGHAN PANI VS	ADV. VS	// 0

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103	D-CONTC/51616/2025 CONTC/6113/2025	B.PARAMESWARAN, I.A.S.,COMMNR. CUM SECY.,ST AND SC DEVELOPMENT MINORITIES AND BACKWARD CLASSES DEPT JAGANNATH BEHERA VS	ADV. VS	// // ()
104	D-CONTC/51618/2025 CONTC/6114/2025	B. PARAMESWARAN, IAS,COMMNR. CUM SECY. ST AND SC DEVELOPMENT,MINORITIES AND BACKWARD CLASSES DEPT. PRATAP RUDRA PANDA VS	ADV. VS	// // ()
105	D-CONTC/51619/2025 CONTC/6115/2025	B.PARAMESWARAN, IAS,COMMNR. CUM SECY. ST AND SC DEVELOPMENT, MINORITIES AND BACKWARD CLASSES DEPT. SANJIB KUMAR DASH VS	ADV. VS	// // ()
106	D-CONTC/51776/2025 CONTC/6116/2025	B.PARAMESWARAN,IAS,COMMNR. CUM SECY. ST AND SC DEVELOPMENT,MINORITIES AND BACKWARD CLASSES WELFARE CHARANA MOHANTY VS	ADV. VS	// // ()
107	D-CONTC/44357/2025 CONTC/6117/2025	V.KEERTIVASAN, IAS,COLLECTOR-CUM-CHAIRMAN DISTRICT VALUATION COMMITTEE, GANJAM BISHNU PRASAD RATH VS	AMIT KUMAR SAA VS	// // ()
108	D-CONTC/51467/2025 CONTC/6118/2025	ANU GARG,IAS,PRINCIPAL SECRETARY IN WATER RESOURCES DEPARTMENT,ODISHA SAHADEV SAHOO VS	SANJIB MOHANTY VS	// // ()
109	D-CONTC/51499/2025 CONTC/6119/2025	DEORANJAN KUMAR SINGH,IAS,SECRETARY REVENUE AND DISASTER MANANGEMENT DEPT.,ODISHA SARBESWAR MOHANTY VS	ADV . VS	// // ()
110	D-CONTC/51975/2025 CONTC/6120/2025	B.PARAMESWARAM, IAS,PRINCIPAL SECRETAIY, ST AND SC DEVELOPMENT DEPARTMENT,ODISHA RASHMI MISHRA VS	ADV. VS	// // ()
111	D-CONTC/50832/2025 CONTC/6121/2025	PRASANNA KUMAR BEHERA, BLOCK DEVELOPMENT OFFICER,GANJAM BIBHUTIBHUSAN DASH VS	SUBHASREE MOHANTY VS	// // ()
112	D-CONTC/50834/2025 CONTC/6122/2025	BIBHUTI BHUSAN NAYAK,IAS,COLLECTOR- CUM-CHIEF EXECUTIVE OFFICER OF ZILLA PARISHAD, BOUDH ACHYUTANANDA PATTANAYAK VS	SUBHASREE MOHANTY VS	// // ()
113	D-CONTC/51828/2025 CONTC/6123/2025	BIBHUTI BHUSAN NAYAK,IAS,COLLECTOR- CUM-CHIEF EXECUTIVE OFFICER OF ZILLA PARISHAD, BOUDH MANOHAR NAIK VS	ADV. VS	// // ()
		USHA PADHI, IAS,PRINCIPAL SECRETARY TO GOVERNMENT, HOUSING AND URBAN DEVELOPMENT DEPARTMENT,ODISHA		//

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114	D-CONTC/52182/2025 CONTC/6124/2025	PRASANTA KUMAR DAS VS SATYABRATA SAHOO,IAS, ADDL. CHIEF SECRETARY HOME DEPT.,ODISHA	ADV VS	// ()
115	D-CONTC/50837/2025 CONTC/6125/2025	PRABHATI DASH VS BIBUTI BHUSAN NAYAK,IAS,COLLECTOR- CUM-CHIEF EXECUTIVE OFFICER OF ZILLA PARISHAD, BOUDH	SUBHASREE MOHANTY VS	// ()
116	D-CONTC/50842/2025 CONTC/6126/2025	PRABINA KUMAR PRADHAN VS BIBHUTI BHUSAN NAYAK,IAS,COLLECTOR- CUM-CHIEF EXECUTIVE OFFICER OF ZILLA PARISHAD, BOUDH	SUBHASREE MOHANTY VS	// ()
117	D-CONTC/52099/2025 CONTC/6127/2025	SADHANA PRADHAN VS DR.N.THURUMALLA NAIK, IAS,COMMISSIONER-CUM-SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT, ODISHA	SWOYAM PRABHU JENA VS	// ()
118	D-CONTC/50275/2025 CONTC/6128/2025	DEBASISHA MOHAPATRA VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.,ODISHA	ADV VS	// ()
119	D-CONTC/50549/2025 CONTC/6129/2025	SALILA DAS VS P.L.HARANADH, CHAIRMAN, PARADEEP PORT TRUST,JAGATSINGHPUR	ADV VS	// ()
120	D-CONTC/50684/2025 CONTC/6130/2025	LALIT MOHAN NAYAK VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.,ODISHA	SADASIVA PATRA (1) VS	// ()
121	D-CONTC/50839/2025 CONTC/6131/2025	BIMAL PRASAD MAHAKUL VS BIBHUTI BHUSAN NAYAK,IAS,COLLECTOR- CUM-CHIEF EXECUTIVE OFFICER OF ZILLA PARISHAD, BOUDH	SUBHASREE MOHANTY VS	// ()
122	D-CRLA/38100/2025 CRLA/1431/2025	MUNA PALEI VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /397 /2024 A.D.J.,UDALA(Mayurbhanj) ST/0000191/2025
123	D-CRLA/38268/2025 CRLA/1432/2025	BIJAYA KUMAR PRUSTY VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	CUTTACK VIGILANCE /79 /2012 SPECIAL JUDGE(VIGILANCE),DHENKA GR/0000079/2012
124	D-CRLA/38628/2025 CRLA/1433/2025	KARTIKA TAMULIA @ KARTIK TAMULIA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /338 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000392/2022
125	D-CRLA/37198/2025	DHANESWAR JENA @ NILU	SANJIT MISHRA	BASELI SAHI PS /205 /2025

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	CRLA/1434/2025	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,PURI(Pur Spl/0000161/2025
126	D-CRLA/38306/2025 CRLA/1435/2025	PRAKASH SUNDAR NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KUCHINDA /103 /2021 A.D.J.,KUCHINDA(Sambalpur) ST/0000039/2021
127	D-CRLA/37234/2025 CRLA/1436/2025	JITENDRA BARSATIA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TALSARA /90 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000051/2025
128	D-CRLA/38578/2025 CRLA/1437/2025	NIKOLAS TOPPO VS STATE OF ODISHA	DEVASHIS PANDA VS	TALSARA /79 /2017 A.D.J.,SUNDARGARH(Sundargarh) ST/0000024/2018
129	D-CRLA/38678/2025 CRLA/1438/2025	RUPESH SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	PATKURA /205 /2025 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000105/2025
130	D-CRLLP/38346/2025 CRLLP/98/2025	SUMITRA SETHI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	ITAMATI /258 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000130/2024
131	D-CRLLP/38656/2025 CRLLP/99/2025	STATE OF ODISHA VS TIKI @DIBYA MOHAN BIRA	UDIT RANJAN JENA, A.G.A. VS	RAMAGIRI /50 /2019 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000001/2020
132	D-CRLMA/35984/2025 CRLMA/178/2025	RAMESH KUMAR JOSHI VS STATE OF ODISHA	NIMAI CHARAN NAIK VS	SAMBALPUR VIGILANCE /18 /2003 SPL.JUDGE (VIG), SUNDERGARH(Sunda MIS.CASE/0000006/2025
133	D-CRLMC/36985/2025 CRLMC/5371/2025	MANAS RANJAN SATPATHY VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	MAHILA PS,SEC-3,ROURKELA /101 /201 S.D.J.M.,(PANPOSH), ROURKELA(Sunda GR/0002328/2013
134	D-CRLMC/37887/2025 CRLMC/5372/2025	SURENDRA@SURUBUDHA@SURUBULNA KHAMARI VS STATE OF ODISHA	SK. ZAFARULLA VS	BAUNISUNI /124 /2021 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000037/2021
135	D-CRLMC/38341/2025 CRLMC/5373/2025	SIDHESWAR BHOI VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /177 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000040/2025
136	D-CRLMC/38377/2025 CRLMC/5374/2025	SANTOSH SAHOO @ ABUA VS	TARA PRASAD MOHAPATRA VS	TALABANIA /21 /2021 S.D.J.M.,PURI(Puri)

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137	D-CRLMC/38422/2025 CRLMC/5375/2025	STATE OF ODISHA BIJAYALAXMI NANDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	GR/0000520/2021 / /0 J.M.F.C,CUTTACK(Cuttack)
138	D-CRLMC/37988/2025 CRLMC/5376/2025	JITUNA GURU VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	ICC/0000332/2024 KAKATAPUR /139 /2018 AD-HOC A.D.J.,(FTSC),PURI(Puri)
139	D-CRLMC/38615/2025 CRLMC/5377/2025	BABI @ PRABHAT SAHU VS STATE OF ODISHA	BIKASH KARNA VS	TR/0000020/2024 KANTAMAL /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
140	D-CRLMC/38627/2025 CRLMC/5378/2025	BABU@CHITTARANJAN PANIGRAHI VS STATE OF ODISHA	AZAD KESHORI DASH VS	Spl/0000246/2025 KANTAMAL /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
141	D-CRLMC/38384/2025 CRLMC/5379/2025	SARFARAZ KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	Spl/0000246/2025 LAXMISAGAR P.S. /567 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha)
142	D-CRLMC/38634/2025 CRLMC/5380/2025	PALASI GOPAL @ GOPAL POLASI VS STATE OF ODISHA	SWAGATIKA SAHOO VS	CT/0001218/2024 NANDAPUR /30 /2019 SPECIAL JUDGE,KORAPUT(Koraput)
143	D-CRLMC/38638/2025 CRLMC/5381/2025	PRASANTA MALLIA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	TR/0000011/2019 / /0 J.M.F.C.,BHUBANESWAR(Khordha)
144	D-CRLMC/38389/2025 CRLMC/5382/2025	THABIRA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	ICC/0003977/2019 BAGDIA /77 /2025 J.M.F.C.,CHHENDIPADA(Anugul)
145	D-CRLMC/38641/2025 CRLMC/5383/2025	JAYASHREE MOHANTY VS SANTOSH KUMAR DALAI	BIJAYANANDA DASH VS	GR/0000478/2025 / /0 J.M.F.C,CUTTACK(Cuttack)
146	D-CRLMC/38392/2025 CRLMC/5384/2025	MANORANJAN SETHY@SETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ICC/0000073/2025 JAGATPUR /187 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
147	D-CRLMC/38701/2025 CRLMC/5385/2025	MAHESWAR SETHY @ SETHI VS STATE OF ODISHA	SAMAPIKA MISHRA VS	GR/0000436/2025 TELKOI /66 /2006 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu ST/0000125/2023

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148	D-CRLMC/38726/2025 CRLMC/5386/2025	BUDDAR RAJU RHODA VS STATE OF ODISHA	LALATENDU JENA VS	POTTANGI /53 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000329/2024
149	D-CRLMC/38635/2025 CRLMC/5387/2025	MUKTESWAR RANA VS STATE OF ODISHA	CHANDAN KUMAR ROUT VS	KANTAMAL /118 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000123/2025
150	D-CRLMC/38754/2025 CRLMC/5388/2025	RAJIBA DEHURY@RAJIB DEHURI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /108 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000123/2023
151	D-CRLMC/38886/2025 CRLMC/5389/2025	SWAPNAJIT BEHURA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	SUKINDA /120 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur) CT/0000259/2025
152	D-CRLMC/37458/2025 CRLMC/5390/2025	SHASHIBHUSAN PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHARATPUR PS /470 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001462/2025
153	D-CRLMC/38428/2025 CRLMC/5391/2025	PRAMOD KUMAR MOHANTY VS DAYANIDHI JENA	SK. ZAFARULLA VS	/ /0 J.M.F.C.,SORO(Baleshwar) ICC/0000042/2020
154	D-CRLMC/38705/2025 CRLMC/5392/2025	TARUN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHUNTA /140 /2021 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
155	D-CRLMC/38707/2025 CRLMC/5393/2025	TARUN DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	UDALA /295 /2021 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
156	D-CRLMC/38608/2025 CRLMC/5394/2025	KAMADEV MALIK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PATTAMUNDAI MODEL /317 /2025 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI
157	D-CRLMC/38614/2025 CRLMC/5395/2025	RANJAN ROUT VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	GR/0000697/2025 MARSHAGHAI /364 /2025 S.D.J.M.,KENDRAPARA(Kendrapara)
158	D-CRLMC/38445/2025 CRLMC/5396/2025	KAMPALA MAHAKUDA VS STATE OF ODISHA	SK. ZAFARULLA VS	GR/0002399/2025 KANTAMAL /75 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE
159	D-CRLMC/38459/2025	GOUDA SAHU	PRASANTA KUMAR PANDA	Spl/0000119/2019 JARADA /226 /2019

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	CRLMC/5397/2025	VS STATE OF ODISHA	VS	J.M.F.C.,CHATRAPUR(Ganjam) GR/0000364/2019
160	D-CRLMC/38769/2025 CRLMC/5398/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /52 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000020/2011
161	D-CRLMC/37749/2025 CRLMC/5399/2025	GITANJALI MISHRA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BADMAL /198 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000490/2024
162	D-CRLMC/38828/2025 CRLMC/5400/2025	ANSHUMAN SHARMA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) CMC/0000119/2025
163	D-CRLMC/38834/2025 CRLMC/5401/2025	NEETU SHARMA VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) CMC/0000118/2025
164	D-CRLMC/38747/2025 CRLMC/5402/2025	JAYNEB BEGUM VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	KHURDA PS /56 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000113/2024
165	D-CRLMC/38460/2025 CRLMC/5403/2025	BAINATH SAHU VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	JARADA /225 /2019 J.M.F.C.,PATRAPUR(Ganjam) GR/0000363/2019
166	D-CRLMC/38759/2025 CRLMC/5404/2025	BUTHI SAHU@SANJIP SAHU@SANJIB SAHOO VS STATE OF ODISHA	AZAD KESHORI DASH VS	KANTAMAL /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000246/2025
167	D-CRLMC/38462/2025 CRLMC/5405/2025	GOUDA SAHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /120 /2022 PRESIDING OFFICER,O.P.I.D. COURT,BE TR/0000332/2023
168	D-CRLMC/38761/2025 CRLMC/5406/2025	SANANDA SAHU VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000246/2025
169	D-CRLMC/38479/2025 CRLMC/5407/2025	LIPUN SAHOO @ LIPUN SAHU VS STATE OF ODISHA	ADITI HOTA VS	ANGUL SADAR PS /169 /2022 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) Spl/0000029/2022
170	D-CRLMC/38495/2025 CRLMC/5408/2025	PRASANTA KUMAR SETHI VS	SUNIL KUMAR PANDA VS	AUL /186 /2021 J.M.F.C,AUL(Kendrapara)

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171	D-CRLMC/39094/2025 CRLMC/5409/2025	STATE OF ODISHA UDUMA HANSDAH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0000387/2021 MURUDA /393 /2025 CIVIL JUDGE (JD) CUM JMFC, MORADA CT/0000386/2025
172	D-CRLMC/39128/2025 CRLMC/5410/2025	SIPU@BRAHMANANDA NAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	BETNOTI /417 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001409/2025
173	D-CRLMC/39139/2025 CRLMC/5411/2025	PRADEEP KUMAR PRADHAN@PRADEEP PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /92 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000087/2025
174	D-CRLMP/38514/2025 CRLMP/1692/2025	PUJA ORAM VS STATE OF ODISHA	ASWINI KUMAR DASH VS	/ /0 () //
175	D-CRLMP/37736/2025 CRLMP/1693/2025	MANAS RANJAN SETHI VS JYOTSHNARANI SHEET	GHANASHYAM MUDULI VS	/ /0 () //
176	D-CRLMP/38618/2025 CRLMP/1694/2025	SANTOSH MOHARANA VS STATE OF ODISHA	PRADEEPTA KUMAR BEHERA VS	KRUSHNA PRASAD /319 /2025 () //
177	D-CRLMP/38852/2025 CRLMP/1695/2025	SRINIBAS BEHERA VS STATE OF ODISHA	BISWAJIT PARIDA VS	/ /0 () //
178	D-CRLMP/38480/2025 CRLMP/1696/2025	TILO GADABA VS DAMBARU GADABA	PRAMOD KUMAR TRIPATHY VS	/ /0 () //
179	D-CRLMP/38864/2025 CRLMP/1697/2025	REKHALATA JENA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //
180	D-CRLMP/38884/2025 CRLMP/1698/2025	BHAKTA BALLAVA MISHRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 () //
181	D-CRLMP/38781/2025 CRLMP/1699/2025	LAXMIPRIYA NAYAK VS STATE OF ODISHA	RAJESH SAHU VS	/ /0 () //

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182	D-CRLMP/38790/2025 CRLMP/1700/2025	TOFAN KUMAR DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	BHARATPUR PS /571 /2025) //
183	D-CRLMP/36793/2025 CRLMP/1701/2025	BALDEV NAG VS STATE OF ODISHA	BIBHUTI BHUSHAN KUMBHAR VS	RAMPUR (SONEPUR) /101 /2024) //
184	D-CRLMP/38880/2025 CRLMP/1702/2025	CHAKRADHAR MAJHI VS STATE OF ODISHA	PARSURAM PANDA VS	BANSADA /281 /2025) //
185	D-CRLREV/35724/2025 CRLREV/1068/2025	MANAS RANJAN MOHANTY VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /51 /2009 A.D.J.,BARGARH(Bargarh) GR/000019/2024
186	D-CRLREV/36786/2025 CRLREV/1069/2025	DR.MINA KUMARI DWARI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	TALCHER TOWN /217 /2018 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000875/2018
187	D-CRLREV/37263/2025 CRLREV/1070/2025	GANGADHAR BEHERA VS STATE OF ODISHA(VIG.)	ASHUTOSH KUANR VS	SAMBALPUR VIGILANCE /15 /2012 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000061/2014
188	D-CRLREV/38280/2025 CRLREV/1071/2025	ASHOK KUMAR AGARWAL VS STATE OF ODISHA	ABHISEK AGARWAL VS	SECTOR-7 /14 /2022 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000117/2022
189	D-CRLREV/38399/2025 CRLREV/1072/2025	LUZUN KUMAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	TIGIRIA /49 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000047/2024
190	D-CRLREV/38702/2025 CRLREV/1073/2025	BANA BIHARI BETAL@BANA BEHARI BETALA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /47 /2013 A.D.J.,NAYAGARH(Nayagarh) ST/0000149/2025
191	D-CRLREV/37370/2025 CRLREV/1074/2025	HEMANTA MEHER VS STATE OF ODISHA	JITENDRA KUMAR DIGAL VS	KANTABANJI /135 /2020 J.M.F.C.,KANTABANJI(Balangir) GR/0000342/2020
192	D-CRLREV/36552/2025 CRLREV/1075/2025	ARYAN PANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	SEA BEACH /237 /2024 J.M.F.C.,PURI(Puri) GR/0000832/2024
193	D-CRLREV/38378/2025	BRAJA KISHORE BEHERA	ACHYUTANANDA PATTANAIAK	JATNI P.S. /137 /2023

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	CRLREV/1076/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE
194	D-CRLREV/38507/2025 CRLREV/1077/2025	KAMU MALI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CRMC/0000100/2023 UMERKOTE /11 /2010 A.D.J.,NAWARANGPUR(Nabarangapur)
195	D-CRLREV/39141/2025 CRLREV/1078/2025	SUJAN BEPARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CRA/0000044/2014 MALKANGIRI /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang
196	D-CRLREV/36668/2025 CRLREV/1079/2025	ARCHISMAN TRIPATHY@RIKU VS STATE OF ODISHA	LALITENDU MISHRA VS	Spl/0000074/2025 MARKAT NAGAR /53 /2021 J.M.F.C,CUTTACK(Cuttack)
197	D-EXP/49336/2025 EXP/50/2025	SUNIL KUMAR PANDA VS ARVIND AGRAWAL, IAS	DR.PURUSOTTAM CHULI VS	GR/0000386/2021 // () //
198	D-FAO/52023/2025 FAO/545/2025	RATNAKAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000031/2025
199	D-LAA/40686/2025 LAA/72/2025	UNION OF INDIA VS SULOCHANA MOHAPATRA	JYOTIRMAYA PRASAD BEHERA,C.G.C. VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000331/2022
200	D-MACA/49106/2025 MACA/1311/2025	M/S. ORIENTAL INSURANCE COMPANY LIMITED ,KHURDA VS PINKILATA PRATAP	RIMJHIMBALA PATI VS	// A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Mac/0000011/2022
201	D-MACA/52060/2025 MACA/1312/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.,GANJAM VS SUMATH KUMAR RATH	PRASANTA KUMAR MAHALI VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000259/2022
202	D-MACA/51790/2025 MACA/1313/2025	SONALI SAHOO VS MANAS MOHAPATRA	BISHNU BRATA SINGH VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000034/2024
203	D-MACA/51791/2025 MACA/1314/2025	PRAVATI DAS VS SIDHARTHA ROUT	BISHNU BRATA SINGH VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000154/2022
204	D-MACA/49047/2025 MACA/1315/2025	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS	NITISH KUMAR MISHRA VS	// 9th M.A.C.T.,KHALLIKOTE(Ganjam)

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205	D-MACA/51864/2025 MACA/1316/2025	RACHANA DAS LAXMI PATTNAYAK VS SRIKANTA GOUDA	DEEPALI MAHAPATRA VS	Mac/0000001/2022 // A.D.J.,ASKA(Ganjam) Mac/0000111/2022
206	D-MACA/51882/2025 MACA/1317/2025	M/S.NEW INDIA ASSURANCE CO. LTD,BALASORE VS ANJALI PADHIARI	SAUMENDRA KUMAR GHOSE VS	// I MACT,BALASORE(Baleshwar) Mac/0000450/2018
207	D-MACA/51890/2025 MACA/1318/2025	SINGO HANSDA VS JAYANTI CHAKRA	DEBASISH PATNAIK VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000064/2021
208	D-MATA/48815/2025 MATA/484/2025	ARAVINDA SAHU VS SASMITA GARNAIK	PRABIN DAS VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000083/2024
209	D-MATA/49938/2025 MATA/485/2025	PARIKSHITA PRUSTY VS LILI DAS	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000323/2021
210	D-MATA/50667/2025 MATA/486/2025	AKSHAYA KUMAR MALIK VS TRUPTILATA MALIK	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000268/2022
211	D-MSA/45133/2025 MSA/63/2025	SASMITA MOHANTY VS M/S. TRISHNA REAL ESTATE PVT. LTD.,KHURDA	SMITA RANJAN PATNAIK VS	// ODISHA REAL ESTATE APPELLATE TR REAT/0000077/2023
212	D-RPFAM/31559/2025 RPFAM/407/2025	RABINDRANATH LENKA VS PRAVATRANJAN LENKA	SUSHANTA HARICHANDAN VS	// JUDGE FAMILY COURT, KENDRAPARA Crp/0000127/2016
213	D-RPFAM/51906/2025 RPFAM/408/2025	MOUSUMI KALAS VS SRIMANTA KALAS	RADHIKA HANS VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000019/2025
214	D-RSA/50369/2025 RSA/622/2025	DROUPADI PRADHAN VS DEBANANDA SAHU	SUMITRA MOHANTY VS	// A.D.J.,DEOGARH(Debagarh) RFA/0000001/2023
215	D-RSA/50458/2025 RSA/623/2025	ROHITA PANIGRAHY@ROHITA KUMAR PANIGRAHY VS SWARAJYA RAUTA	SANGRAM SENAPATI VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000020/2024

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216	D-RVWPET/51043/2025 RVWPET/282/2025	SUSHIL MOHAKUD VS DIBAKAR SAHOO	BISWAJIT MOHANTY VS	// 0 //
217	D-RVWPET/48895/2025 RVWPET/283/2025	STATE OF ODISHA VS SONAM PANDA	AISHWARYA DASH,A.S.C VS	// 0 //
218	D-RVWPET/48399/2025 RVWPET/284/2025	STATE OF ODISHA VS SASMITA DAS	AISHWARYA DASH,A.S.C VS	// 0 //
219	D-RVWPET/48897/2025 RVWPET/285/2025	STATE OF ODISHA VS SHIBANI BEHERA	AISHWARYA DASH,A.S.C VS	// 0 //
220	D-RVWPET/41831/2025 RVWPET/286/2025	PUROSOTTAM NAIK VS UNION OF INDIA	ADV. VS	// 0 //
221	D-TRP(C)/51750/2025 TRP(C)/449/2025	TAPASWINI MOHANTY VS JAYANTA KUMAR MOHANTY	KULDEEP MOHANTY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000408/2024
222	D-TRP(C)/52265/2025 TRP(C)/450/2025	KABITA BARIK VS RAJENDRA BARIK	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000155/2025
223	D-TRPCRL/38888/2025 TRPCRL/114/2025	M/S.EPARI GOLD HOUSE, CUTTACK VS M/S.TRIJAL ENTERPRISES PVT. LTD., KHURDA	JAGAJIBAN PRADHAN VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha) ICC/0005856/2023
224	D-WA/45280/2025 WA/1945/2025	SURESH KUMAR SATPATHY VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
225	D-WA/51849/2025 WA/1946/2025	THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK VS SRIKANTA KUMAR SWAIN	DEBASIS NAYAK VS	// 0 //
226	D-WA/41401/2025 WA/1947/2025	SRI SRI RADHA DAMODAR MAHAPRABHU, BIJE, CHATARPUR,GANJAM VS THE TAHASILDAR, CHATARPUR, GANJAM	SOUMYA JYOTI BISWAL VS	// 0 //
227	D-WP(C)/52210/2025	SUBHRANSHU SEKHAR PADHI	SAIBRATA RATH	//

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	WP(C)/36031/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/51770/2025 WP(C)/36032/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI VS COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK	NALINI KANTA DASH VS	// 0 //
229	D-WP(C)/47885/2025 WP(C)/36033/2025	DIBAKAR PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
230	D-WP(C)/51725/2025 WP(C)/36034/2025	SNEHALATA NAYAK VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
231	D-WP(C)/49444/2025 WP(C)/36035/2025	MADHURITA BISWAL VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
232	D-WP(C)/49948/2025 WP(C)/36036/2025	BASANTI JENA VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
233	D-WP(C)/51544/2025 WP(C)/36037/2025	SUSHAMA NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
234	D-WP(C)/50624/2025 WP(C)/36038/2025	DILLIP KUMAR SAMAL VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
235	D-WP(C)/50355/2025 WP(C)/36039/2025	PRASANTA KUMAR KACHIM VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
236	D-WP(C)/51228/2025 WP(C)/36040/2025	RAJESH KUMAR PANDA VS STATE OF ORISSA	BIKASH CHANDRA PARIJA VS	// 0 //
237	D-WP(C)/51723/2025 WP(C)/36041/2025	SANJUKTA DALAI VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
238	D-WP(C)/52184/2025 WP(C)/36042/2025	M/S JYOTI SHG,KORAPUT VS	MANORANJAN PADHY VS	// 0

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239	D-WP(C)/51101/2025 WP(C)/36043/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// // 0 //
240	D-WP(C)/51098/2025 WP(C)/36044/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
241	D-WP(C)/51217/2025 WP(C)/36045/2025	ANURADHA KAR VS THE EMPLOYEES STATE INSURANCE CORPORATION, BBSR	NIRANJAN LENKA VS	// 0 //
242	D-WP(C)/50921/2025 WP(C)/36046/2025	BIJAY KUMAR MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
243	D-WP(C)/50904/2025 WP(C)/36047/2025	SANJUKTA DAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
244	D-WP(C)/51719/2025 WP(C)/36048/2025	SUDHANSUBALA MOHAPATRA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
245	D-WP(C)/51768/2025 WP(C)/36049/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI VS COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK	NALINI KANTA DASH VS	// 0 //
246	D-WP(C)/50706/2025 WP(C)/36050/2025	RAJKISHORE MATARI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
247	D-WP(C)/51722/2025 WP(C)/36051/2025	ASHALATA PRADHAN VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
248	D-WP(C)/50028/2025 WP(C)/36052/2025	SHRI DURGA PRASAD SWAIN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
249	D-WP(C)/50357/2025 WP(C)/36053/2025	ALINA NAYAK VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //

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250	D-WP(C)/50661/2025 WP(C)/36054/2025	SUDAM CHANDRA MOHANTA VS STATE OF ODISHA	AKASH KUMAR BORAL VS	// 0 //
251	D-WP(C)/50968/2025 WP(C)/36055/2025	SUKADEV SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
252	D-WP(C)/50662/2025 WP(C)/36056/2025	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
253	D-WP(C)/51088/2025 WP(C)/36057/2025	MEENAKSHI MAHAPATRA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	// 0 //
254	D-WP(C)/51265/2025 WP(C)/36058/2025	JUGAL KHATEI VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //
255	D-WP(C)/51109/2025 WP(C)/36059/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS COLLECTOR AND D.M. CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
256	D-WP(C)/51760/2025 WP(C)/36060/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI VS COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK	NALINI KANTA DASH VS	// 0 //
257	D-WP(C)/51512/2025 WP(C)/36061/2025	DATATRAYA BISWAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
258	D-WP(C)/48365/2025 WP(C)/36062/2025	RASHMI RANJAN MOHAPATRA VS STATE OF ODISHA	RAMA PRASAD DALAI VS	// 0 //
259	D-WP(C)/51170/2025 WP(C)/36063/2025	BIRENDRA KUMAR SINGH SAMANTA VS STATE OF ODISHA	PRASSANA KUMAR MOHANTY VS	// 0 //
260	D-WP(C)/51938/2025 WP(C)/36064/2025	PABITRA SUAR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
261	D-WP(C)/51628/2025	JITENDRA TRIPATHY	KAMALAKANTA NAYAK	//

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	WP(C)/36065/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/52300/2025 WP(C)/36066/2025	BINOD KUMAR THAPA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
263	D-WP(C)/50655/2025 WP(C)/36067/2025	MOHAN CHARAN NAIK VS THE ICICI BANK LTD., KOLKATA	SHYAM SUNDAR CHHUALSINGH VS	// 0 //
264	D-WP(C)/51423/2025 WP(C)/36068/2025	M/S SHREE VINITH VS UNION OF INDIA	RANJAN KUMAR ROUT VS	// 0 //
265	D-WP(C)/51640/2025 WP(C)/36069/2025	APURBA PRATI HAR VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
266	D-WP(C)/50649/2025 WP(C)/36070/2025	SATYANARAYAN DANDASENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/50396/2025 WP(C)/36071/2025	DWARIKANATH DAS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
268	D-WP(C)/52261/2025 WP(C)/36072/2025	DEEPAK KUMAR JENA VS BANK OF BARODA, GOPINATHPUR,BARAMBA	KANANBALA ROY CHOUDHURY VS	// 0 //
269	D-WP(C)/50083/2025 WP(C)/36073/2025	ANANDA CHANDRA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
270	D-WP(C)/51942/2025 WP(C)/36074/2025	KATYAYINI PADHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/46630/2025 WP(C)/36075/2025	SAMBIT TRIPATHY VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
272	D-WP(C)/52250/2025 WP(C)/36076/2025	PARIKSHIT BARIK VS	KANANBALA ROY CHOUDHURY VS	// 0

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273	D-WP(C)/52251/2025 WP(C)/36077/2025	STATE OF ODISHA BIBHU SRIPAD DAS VS THE CHIEF COMMISSIONER, CT AND GST	GOURAV KUMAR ROY CHOUDHURY VS	// // ()
274	D-WP(C)/52045/2025 WP(C)/36078/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// ()
275	D-WP(C)/50476/2025 WP(C)/36079/2025	NAMRATA RATH VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// ()
276	D-WP(C)/52512/2025 WP(C)/36080/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// ()
277	D-WP(C)/43155/2025 WP(C)/36081/2025	MANIRANJAN PRADHAN VS SAROJ PARIDA	KISHORE CHANDRA MOHANTY VS	// ()
278	D-WP(C)/51763/2025 WP(C)/36082/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPNAY LTD., CHENNAI VS COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK	NALINI KANTA DASH VS	// ()
279	D-WP(C)/39571/2025 WP(C)/36083/2025	SURESH KUMAR NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// ()
280	D-WP(C)/51935/2025 WP(C)/36084/2025	KSHIROD KUMAR DASH VS ODISHA INFORMATION COMMISSION, KHURDA	SOHAN MISHRA VS	// ()
281	D-WP(C)/50477/2025 WP(C)/36085/2025	P.SAI VS STATE OF ORISSA	TARAKANTA NANDA VS	// ()
282	D-WP(C)/40142/2025 WP(C)/36086/2025	BASANTI ROUT VS RAMA CHANDRA PRADHAN	SUBHASIS MOHAPATRA VS	// ()
283	D-WP(C)/50546/2025 WP(C)/36087/2025	PREMANANDA SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// ()

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284	D-WP(C)/52160/2025 WP(C)/36088/2025	SUJIT DALAI VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
285	D-WP(C)/52151/2025 WP(C)/36089/2025	SAGAR KAR VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
286	D-WP(C)/52164/2025 WP(C)/36090/2025	SIDHARTHA SANKAR SWAIN VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
287	D-WP(C)/52152/2025 WP(C)/36091/2025	PRITAM DASH VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
288	D-WP(C)/50629/2025 WP(C)/36092/2025	SUDHANSU KAR VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
289	D-WP(C)/50793/2025 WP(C)/36093/2025	SUDHANSU SEKHAR MOHARANA VS NAROTTAM MALLIK	ANSUMAN BHUYAN VS	// 0 //
290	D-WP(C)/51246/2025 WP(C)/36094/2025	BHARATI NATH VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //
291	D-WP(C)/52154/2025 WP(C)/36095/2025	AMITPRAVA ROUT VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
292	D-WP(C)/50660/2025 WP(C)/36096/2025	NABIN KUMAR DAS VS AUTHORIZED OFFICER, ICICI BANK LIMITED., KOLKATA	AJAYA KUMAR PRADHAN VS	// 0 //
293	D-WP(C)/52168/2025 WP(C)/36097/2025	SANJAYA KUMAR PANIGRAHY VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
294	D-WP(C)/52157/2025 WP(C)/36098/2025	SUNANDA MAHAPATRA VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
295	D-WP(C)/51349/2025	DHANANJAYA PRASAD RATH	SATYAJIT BEHERA	//

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	WP(C)/36099/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/51419/2025 WP(C)/36100/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
297	D-WP(C)/51800/2025 WP(C)/36101/2025	GANDHARBA PRADHAN VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
298	D-WP(C)/51646/2025 WP(C)/36102/2025	M/S MOHANTY PHARMACEUTICALS VS JOINT COMMISSIONER OF STATE TAX (APPEAL)	KAJAL SAHOO VS	// 0 //
299	D-WP(C)/52296/2025 WP(C)/36103/2025	PRAFULLA TANTI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
300	D-WP(C)/51801/2025 WP(C)/36104/2025	KULDEEP HATI VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //
301	D-WP(C)/50980/2025 WP(C)/36105/2025	SHREENIBAS PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
302	D-WP(C)/50633/2025 WP(C)/36106/2025	SANDEEP KUMAR AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
303	D-WP(C)/52175/2025 WP(C)/36107/2025	ASHUTOSH ACHARYA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
304	D-WP(C)/51922/2025 WP(C)/36108/2025	KHIRODHI TANAYA SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
305	D-WP(C)/51806/2025 WP(C)/36109/2025	DEBARAJ SAHU VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
306	D-WP(C)/50191/2025 WP(C)/36110/2025	SURESH CHANDRA PATEL VS	AJAYA KUMAR NANDA VS	// 0

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307	D-WP(C)/51712/2025 WP(C)/36111/2025	STATE OF ODISHA NIRANJAN NAYAK VS	BHABANI SANKAR MISHRA VS	// // ()
308	D-WP(C)/52508/2025 WP(C)/36112/2025	STATE OF ODISHA DEBENDRA KHILAR VS	KRUSHNA CHANDRA RATH VS	// // ()
309	D-WP(C)/50908/2025 WP(C)/36113/2025	STATE OF ODISHA PRAMOD CHANDRA SASANY@ PRMOD CHANDRA SASANY VS	PRADEEPTA KUMAR SWAIN VS	// // ()
310	D-WP(C)/52543/2025 WP(C)/36114/2025	STATE OF ODISHA GAGAN BIHARI NATH VS	KHIROD CHANDRA MAJHI VS	// // ()
311	D-WP(C)/52303/2025 WP(C)/36115/2025	R.T.O.KHURDA GOPAL KHARA VS	AMIYA KUMAR CHHATOI VS	// // ()
312	D-WP(C)/52516/2025 WP(C)/36116/2025	STATE OF ODISHA BIBHU SUNDAR SETHI VS	KRUSHNA CHANDRA RATHA VS	// // ()
313	D-WP(C)/52121/2025 WP(C)/36117/2025	STATE OF ODISHA PRABHASINI GOUDA VS	SANJIB MOHANTY VS	// // ()
314	D-WP(C)/52521/2025 WP(C)/36118/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR PRAVAKAR SAHOO VS	KRUSHNA CHANDRA RATHA VS	// // ()
315	D-WP(C)/52530/2025 WP(C)/36119/2025	THE STATE OF ORISSA UPENDRA NAYAK VS	KRUSHNA CHANDRA RATHA VS	// // ()
316	D-WP(C)/52142/2025 WP(C)/36120/2025	STATE OF ODISHA PRAFULLA KUMAR BEHERA VS	SANJIB MOHANTY VS	// // ()
317	D-WP(C)/51668/2025 WP(C)/36121/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR SK. ABDUL HALIM VS	MANAS PATI VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/50256/2025 WP(C)/36122/2025	BILASH KUMARI CHOUDHURY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
319	D-WP(C)/50803/2025 WP(C)/36123/2025	KHAGESWAR BARIK VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BHUBANESWAR	SUBASH CHANDRA SAHOO VS	// 0 //
320	D-WP(C)/51727/2025 WP(C)/36124/2025	JYOSHNAMAYEE BARIK VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
321	D-WP(C)/52542/2025 WP(C)/36125/2025	MALAYA KUMAR SWAIN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
322	D-WP(C)/38666/2025 WP(C)/36126/2025	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
323	D-WP(C)/42357/2025 WP(C)/36127/2025	NITYANANDA DASH VS THE TAHASILDAR, SALEPUR, CUTTACK	GOPAL CHARAN MOHANTY VS	// 0 //
324	D-WP(C)/51075/2025 WP(C)/36128/2025	JAMUNA MAHANTA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
325	D-WP(C)/50560/2025 WP(C)/36129/2025	MANJULA BHOI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //
326	D-WP(C)/51355/2025 WP(C)/36130/2025	SUCHARITA SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
327	D-WP(C)/51972/2025 WP(C)/36131/2025	BASANTA KUMAR BEHERA VS EMPLOYEES STATE INSURANCE CORPORATION, BBSR	SAILAZA NANDAN DAS VS	// 0 //
328	D-WP(C)/51510/2025 WP(C)/36132/2025	MD.SAHID VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	// 0 //
329	D-WP(C)/52128/2025	NARENDRA BISOYI	SANJIB MOHANTY	//

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	WP(C)/36133/2025	VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	VS	0 //
330	D-WP(C)/51981/2025 WP(C)/36134/2025	MINAKSHI BADEE VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
331	D-WP(C)/52541/2025 WP(C)/36135/2025	MAGNUM ESTATES LTD, BBSR VS ROC CUM OFFICIAL LIQUIDATOR, CUTTACK	AVIJIT PATNAIK VS	// 0 //
332	D-WP(C)/52534/2025 WP(C)/36136/2025	MAGNUM SEA FOODS LTD., BBSR VS ROC CUM OFFICIAL LIQUIDATOR, MINISTRY OF CORPORATION AFFAIRS, CUTTACK	AVIJIT PATNAIK VS	// 0 //
333	D-WP(C)/51923/2025 WP(C)/36137/2025	MONALISA MOHAPATRA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
334	D-WP(C)/52536/2025 WP(C)/36138/2025	MAGNUM ESTATES LTD., BHUBANESWAR VS ROC CUM OFFICIAL LIQUIDATOR, MINISTRY OF CORPORATE AFFAIRS, CUTTACK	AVIJIT PATNAIK VS	// 0 //
335	D-WP(C)/52535/2025 WP(C)/36139/2025	MAGNUM ESTATES LIMITD, BBSR VS ROC CUM OFFICIAL LIQUIDATOR, MINISTRY OF CORPORATE AFFAIRS, CUTTACK	AVIJIT PATNAIK VS	// 0 //
336	D-WP(C)/51929/2025 WP(C)/36140/2025	MOUSUMI MAHANA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
337	D-WP(C)/50991/2025 WP(C)/36141/2025	SHREENIBAS PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
338	D-WP(C)/52173/2025 WP(C)/36142/2025	RENUBALA MOHANTY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
339	D-WP(C)/52146/2025 WP(C)/36143/2025	SASANKA SEKHAR SAHANI VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
340	D-WP(C)/50992/2025 WP(C)/36144/2025	SHRIKANTA PANDA VS	ANAM CHARAN PANDA VS	// 0

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341	D-WP(C)/51713/2025 WP(C)/36145/2025	STATE OF ODISHA SUSHIL KUMAR PATTANAYAK VS ZONAL HEAD, UNION BANK OF INDIA, BBSR	BHABANI SANKAR MISHRA VS	// // 0 //
342	D-WP(C)/52425/2025 WP(C)/36146/2025	RAJA KISHORE PAL VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
343	D-WP(C)/52533/2025 WP(C)/36147/2025	MAGNUM SEA FOODS LTD., BHUBANESWAR VS ROC CUM OFFICIAL LIQUIDATOR, MINISTRY OF CORPORATE AFFAIRS, CUTTACK	AVIJIT PATNAIK VS DARPA PATTNAYAK	// 0 //
344	D-WP(C)/52532/2025 WP(C)/36148/2025	MAGNUM SEA FOODS LTD., BBSR VS ROC CUM OFFICIAL LIQUIDATOR, MINISTRY OF CORPORATION AFFAIRS, CUTTACK	AVIJIT PATNAIK VS	// 0 //
345	D-WP(C)/52133/2025 WP(C)/36149/2025	JANAKAR NAYAK VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
346	D-WP(C)/52593/2025 WP(C)/36150/2025	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
347	D-WP(C)/52392/2025 WP(C)/36151/2025	GRAM UTTHAN, KENDRAPARA VS CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE, ODISHA	SUNIL MISHRA VS	// 0 //
348	D-WP(C)/51898/2025 WP(C)/36152/2025	MAHAMMAD ZAFFAR VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
349	D-WP(C)/52242/2025 WP(C)/36153/2025	PADMANAV PRADHAN VS STATE OF ODISHA	DR.JAGABANDHU DAS VS	// 0 //
350	D-WP(C)/51927/2025 WP(C)/36154/2025	SWATI DAS VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	// 0 //
351	D-WP(C)/52247/2025 WP(C)/36155/2025	PRABHAT RANJAN BARIK VS STATE OF ODISHA	DR.JAGABANDHU DAS VS	// 0 //

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352	D-WP(C)/51511/2025 WP(C)/36156/2025	SHIBA NATH TUDU VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	// 0 //
353	D-WP(C)/51961/2025 WP(C)/36157/2025	AKHANDALAMANI DISTRIBUTOR, KHORDHA VS AUTHORIZED OFFICER CUM CHIEF MANAGER, BANK OF BARODA, KHORDA	KARUNASISH CHAKRABORTY VS	// 0 //
354	D-WP(C)/52383/2025 WP(C)/36158/2025	DR. SACHIKANTA LENKA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //
355	D-WP(C)/52547/2025 WP(C)/36159/2025	P.KEDARNATH PATRO @ PATRA VS STATE OF ODISHA	MAHES DAS VS	// 0 //
356	D-WP(C)/52492/2025 WP(C)/36160/2025	SURUCHI SAHOO VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
357	D-WP(C)/51819/2025 WP(C)/36161/2025	BIJAYA KUMAR MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
358	D-WP(C)/52297/2025 WP(C)/36162/2025	MD SAUKAT ALI VS THE STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
359	D-WP(C)/52495/2025 WP(C)/36163/2025	BHAGABATI DASH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
360	D-WP(C)/52422/2025 WP(C)/36164/2025	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
361	D-WP(C)/52584/2025 WP(C)/36165/2025	ASHOK KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
362	D-WP(C)/50987/2025 WP(C)/36166/2025	LAXMIDHAR BISWAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
363	D-WP(C)/51816/2025	HARESH CHANDRA MOHANTY	SHARMISTHA SAMAL	//

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	WP(C)/36167/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/52406/2025 WP(C)/36168/2025	KRUSHNA CHANDRA ADHIKARI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
365	D-WP(C)/51258/2025 WP(C)/36169/2025	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
366	D-WP(C)/51830/2025 WP(C)/36170/2025	PADMAJA NANDINI BOHIDAR VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
367	D-WP(C)/51549/2025 WP(C)/36171/2025	SUSHREE SANGITA PANDA VS R.T.O., BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
368	D-WP(C)/51925/2025 WP(C)/36172/2025	PADMA CHARAN DALAI VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
369	D-WP(C)/52460/2025 WP(C)/36173/2025	DHANURJAYA KANTA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
370	D-WP(C)/51815/2025 WP(C)/36174/2025	K.BHIMARAJU PATRO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
371	D-WP(C)/52613/2025 WP(C)/36175/2025	GURU GOBINDA PALA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
372	D-WP(C)/50996/2025 WP(C)/36176/2025	SANJUKTA BARAL VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
373	D-WP(C)/51831/2025 WP(C)/36177/2025	GIRISH CHANDRA MISHRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
374	D-WP(C)/51784/2025 WP(C)/36178/2025	CHANDRA SEKHAR SAHOO VS	SIDHANT DAS VS	// 0

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375	D-WP(C)/51671/2025 WP(C)/36179/2025	STATE OF ODISHA SANJUKTA PATTANAYAK VS	SANGRAM JENA VS	// // ()
376	D-WP(C)/50802/2025 WP(C)/36180/2025	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // ()
377	D-WP(C)/51840/2025 WP(C)/36181/2025	MANAGING DIRECTOR, OMFED, BBSR BAIKUNTHA SUKLA VS	SHARMISTHA SAMAL VS	// // ()
378	D-WP(C)/52592/2025 WP(C)/36182/2025	STATE OF ORISSA RAMESH KUMAR PATEL VS	DHIRENDRA KUMAR MOHAPATRA VS	// // ()
379	D-WP(C)/51811/2025 WP(C)/36183/2025	STATE OF ODISHA PRATIVA BISWAL VS	SHARMISTHA SAMAL VS	// // ()
380	D-WP(C)/50619/2025 WP(C)/36184/2025	STATE OF ORISSA RABINDRA JENA VS	JAGAMOHAN PATTANAIAK VS	// // ()
381	D-WP(C)/51809/2025 WP(C)/36185/2025	COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST, CUTTACK KIRTAN BEHERA VS	SHARMISTHA SAMAL VS	// // ()
382	D-WP(C)/52140/2025 WP(C)/36186/2025	STATE OF ODISHA ASHOK KUMAR ACHARYA VS	MANAS PATI VS	// // ()
383	D-WP(C)/52716/2025 WP(C)/36187/2025	STATE OF ODISHA RANJIT KUMAR DASH VS	AMIYA KUMAR CHHATOI VS	// // ()
384	D-WP(C)/52200/2025 WP(C)/36188/2025	STATE OF ODISHA GHANASHYAM MALIK VS	MANOJA KUMAR KHUNTIA VS	// // ()
385	D-WP(C)/52293/2025 WP(C)/36189/2025	STATE OF ODISHA MD SAUKAT ALI VS	DURGA PRASANNA MISHRA VS	// // ()
		STATE OF ODISHA		//

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386	D-WP(C)/52711/2025 WP(C)/36190/2025	DHANANJAYA SAHOO VS STATE OF ODISHA.	AMIYA KUMAR CHHATOI VS	// 0 //
387	D-WP(C)/52131/2025 WP(C)/36191/2025	RAMESH KUMAR JENA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
388	D-WP(C)/52430/2025 WP(C)/36192/2025	JANAKI BHATRA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
389	D-WP(C)/50564/2025 WP(C)/36193/2025	LALABAHADUR SINGH DEO VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
390	D-WP(C)/52192/2025 WP(C)/36194/2025	SANJIT KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
391	D-WP(C)/51578/2025 WP(C)/36195/2025	ASISH PATNAIK VS BIBHAB LAXMI RAY	PRAVASH CHANDRA JENA VS	// 0 //
392	D-WP(C)/52052/2025 WP(C)/36196/2025	SNIGDHA RANI BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //
393	D-WP(C)/52522/2025 WP(C)/36197/2025	DR.PRADIP KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
394	D-WP(C)/52514/2025 WP(C)/36198/2025	DR.SUBHASHREE SAMANTASINGHAR VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
395	D-WP(C)/52518/2025 WP(C)/36199/2025	BISWAJIT MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
396	D-WP(C)/52191/2025 WP(C)/36200/2025	SURAJIT SAHOO VS REGIONAL TRANSPORT OFFICER, CHANDIKHOLE, JAJPUR	KARTIK CHANDRA TRIPATHY VS	// 0 //
397	D-WP(C)/51174/2025	B.LILLESWAR RAO	TUSHAR KANTA NAYAK	//

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	WP(C)/36201/2025	VS STATE OF ODISHA	VS	() //
398	D-WP(C)/51785/2025 WP(C)/36202/2025	JOGINDRA JENA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// () //
399	D-WP(C)/51523/2025 WP(C)/36203/2025	SWAYANJEET DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// () //
400	D-WP(C)/52336/2025 WP(C)/36204/2025	SMRUTI REKHA ROUT VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// () //
401	D-WP(C)/51536/2025 WP(C)/36205/2025	PRASANTA KUMAR SINGH VS BRANCH MANAGER, ICICI BANK, KHURDA	BRAJA MOHAN SARANGI VS	// () //
402	D-WP(C)/51843/2025 WP(C)/36206/2025	KAILASH CHANDRA MAHAPATRA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //
403	D-WP(C)/51548/2025 WP(C)/36207/2025	SUSHREE SANGITA PANDA VS R.T.O., MAYURBHANJ	BRAJA MOHAN SARANGI VS	// () //
404	D-WP(C)/51845/2025 WP(C)/36208/2025	BIRA KISHORE GARNAYAK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// () //
405	D-WP(C)/52678/2025 WP(C)/36209/2025	RINKI DAS @ DHIR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// () //
406	D-WPCRL/38391/2025 WPCRL/167/2025	SATI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	//0 () //
407	D-ABLAPL/38636/2025 ABLAPL/14499/2025	BISWARANJAN RATH VS STATE OF ODISHA	RAMDAS ACHARY VS	//0 () //
408	D-ABLAPL/38644/2025 ABLAPL/14500/2025	SANKAR SAHOO @ SANKARSHAN SAHU VS	PITAMBAR JENA VS	CHANDABALI /443 /2025 ()

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409	D-ABLAPL/38645/2025 ABLAPL/14501/2025	STATE OF ODISHA USHARANI BISWAS VS	JUGALA KISHORE PANDA VS	// MALKANGIRI /589 /2025 ()
410	D-ABLAPL/38647/2025 ABLAPL/14502/2025	STATE OF ODISHA PRATAP SAHOO VS	PITAMBAR JENA VS	// MAHILA P.S.(BBSR) /322 /2025 ()
411	D-ABLAPL/38603/2025 ABLAPL/14503/2025	STATE OF ODISHA MALLICK AJIT VS	SUBRAT KUMAR DAS VS	// SORO /1007 /2025 ()
412	D-ABLAPL/31950/2025 ABLAPL/14504/2025	STATE OF ODISHA NEELAM @ NILAM KUMAR SWAIN VS	SOUBHAGYA SWAIN VS	// CHANDAKA P.S. /191 /2024 ()
413	D-ABLAPL/38621/2025 ABLAPL/14505/2025	STATE OF ODISHA CHITIBABU SIRIMA VS	MANGU NANDY VS	// PAPERMETLA P.S. /5 /2025 ()
414	D-ABLAPL/38643/2025 ABLAPL/14506/2025	STATE OF ODISHA RANJIT MAHATO VS	PITAMBAR JENA VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
415	D-ABLAPL/38633/2025 ABLAPL/14507/2025	UNION OF INDIA (RAILWAY) GOUTAM TARINI VS	GOPAL KRISHNA NAYAK VS	2(C)CC/0000047/2025 GANGAPUR (ASKA) /70 /2024 ()
416	D-ABLAPL/36484/2025 ABLAPL/14508/2025	STATE OF ODISHA SRIKANTA ROUT VS	LAXMAN PRADHAN VS	// SUKINDA /266 /2025 ()
417	D-ABLAPL/38658/2025 ABLAPL/14509/2025	STATE OF ODISHA SMARAJIT MOHANTY VS	ABIT SAHU VS	// / /0 ()
418	D-ABLAPL/38651/2025 ABLAPL/14510/2025	STATE OF ODISHA RAJESH KUMAR PARIDA @ TAPAN PARIDA VS	SUBHRANSU SEKHAR PANDA VS	// RASOL /357 /2025 ()
419	D-ABLAPL/38664/2025 ABLAPL/14511/2025	STATE OF ODISHA DOLAMANI DEEP VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	// / /0 () //

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420	D-ABLAPL/38547/2025 ABLAPL/14512/2025	ILA SAHOO VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BALASORE TOWN /390 /2025 () //
421	D-ABLAPL/38531/2025 ABLAPL/14513/2025	SUKADEB NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1240 /2025 () //
422	D-ABLAPL/37552/2025 ABLAPL/14514/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /344 /2025 () //
423	D-ABLAPL/37553/2025 ABLAPL/14515/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /345 /2025 () //
424	D-ABLAPL/37554/2025 ABLAPL/14516/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /343 /2025 () //
425	D-ABLAPL/37555/2025 ABLAPL/14517/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /342 /2025 () //
426	D-ABLAPL/38673/2025 ABLAPL/14518/2025	HIRAMANI HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KOSAGUMUDA /188 /2025 () //
427	D-ABLAPL/37696/2025 ABLAPL/14519/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /349 /2025 () //
428	D-ABLAPL/37697/2025 ABLAPL/14520/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /347 /2025 () //
429	D-ABLAPL/38111/2025 ABLAPL/14521/2025	BALARAM SWAIN VS STATE OF ODISHA	LALITENDU MISHRA VS	MADHUPATNA /348 /2025 () //
430	D-ABLAPL/37874/2025 ABLAPL/14522/2025	MAHESWAR MALIK @ MALLIK VS STATE OF ODISHA	SK. ZAFARULLA VS	BALICHANDRAPUR /206 /2025 () //
431	D-ABLAPL/38490/2025	SHRIKANTA @ SHREEKANTA UDURKULIA	JAGABANDHU SAHU	BOLANGIR SADAR /519 /2025

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	ABLAPL/14523/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/37358/2025 ABLAPL/14524/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /350 /2025 () //
433	D-ABLAPL/38682/2025 ABLAPL/14525/2025	BISWAJIT SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MANCHESWAR P.S. /326 /2021 () //
434	D-ABLAPL/38723/2025 ABLAPL/14526/2025	RAJESH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /319 /2025 () //
435	D-ABLAPL/38683/2025 ABLAPL/14527/2025	CHANDRA SEKHAR SAHOO @ BALIA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	PURI TOWN /551 /2025 () //
436	D-ABLAPL/38727/2025 ABLAPL/14528/2025	SURENDRA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /320 /2025 () //
437	D-ABLAPL/38724/2025 ABLAPL/14529/2025	VIKI @ DEBI PRASAD BISWAL @ DEBASHI BISWAL @ DEVI PRASAD BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	LAXMISAGAR P.S. /679 /2025 () //
438	D-ABLAPL/38113/2025 ABLAPL/14530/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /352 /2025 () //
439	D-ABLAPL/38121/2025 ABLAPL/14531/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /354 /2025 () //
440	D-ABLAPL/38287/2025 ABLAPL/14532/2025	BADUDI @ MANGULI @ MANGULU SAU VS STATE OF ODISHA	DEBASIS SAHOO VS	NANDIPADA /355 /2025 () //
441	D-ABLAPL/38357/2025 ABLAPL/14533/2025	BAPUNA @ DHIRENDRA BASTIA VS STATE OF ODISHA	MANORANJAN KHATUA VS	NIALI /43 /2022 () //
442	D-ABLAPL/38288/2025 ABLAPL/14534/2025	BADUDI @ MANGULI @ MANGULU SAU VS	DEBASIS SAHOO VS	NANDIPADA /356 /2025 ()

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443	D-ABLAPL/38103/2025 ABLAPL/14535/2025	STATE OF ODISHA SHERKHAN SAHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// PIRAHAT P.S /326 /2025 () //
444	D-ABLAPL/38573/2025 ABLAPL/14536/2025	DEBENDRA NATH LENKA VS STATE OF ODISHA	ANWESA MISHRA VS	JHIRPANI P.S. /152 /2025 () //
445	D-ABLAPL/38632/2025 ABLAPL/14537/2025	TULU KUMAR PATRA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	NANDANKANAN /84 /2020 () //
446	D-ABLAPL/38685/2025 ABLAPL/14538/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BALIAPANDA /89 /2025 () //
447	D-ABLAPL/38689/2025 ABLAPL/14539/2025	CHANDRAKANTA PARIDA @ CHANDAN PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /437 /2025 () //
448	D-ABLAPL/37737/2025 ABLAPL/14540/2025	SIBA @ SIBANANDA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BHADRAK RURAL /669 /2025 () //
449	D-ABLAPL/38711/2025 ABLAPL/14541/2025	GURDEEP SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /581 /2025 () //
450	D-ABLAPL/38443/2025 ABLAPL/14542/2025	DEBANAND @ DEBANANDA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /101 /2025 () //
451	D-ABLAPL/38639/2025 ABLAPL/14543/2025	MANORANJAN DAS @ KALIA @ MANOJ DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /454 /2025 () //
452	D-ABLAPL/38544/2025 ABLAPL/14544/2025	SK. SAIFUL ENAM VS STATE OF ODISHA	DIPTESH KUMAR BEHERA VS	KAKATAPUR /298 /2025 () //
453	D-ABLAPL/38229/2025 ABLAPL/14545/2025	SUMAN DALAI VS STATE OF ODISHA	PRANAYANEE DASMOHAPATRA VS	KANDARPUR /173 /2025 () //

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454	D-ABLAPL/37415/2025 ABLAPL/14546/2025	PRABIN MALIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /547 /2025 () //
455	D-ABLAPL/38555/2025 ABLAPL/14547/2025	PAPUN RAKHIT @ PAPUNI RAKHIT VS STATE OF ODISHA	ANURAG PATI VS	CHANDRASEKHARPUR /506 /2025 () //
456	D-ABLAPL/38663/2025 ABLAPL/14548/2025	DUSA @ DUSMANTA SAHOO VS SATAE OF ODISHA	MANORANJAN DAS VS	KHURDA SADAR /17 /2022 () //
457	D-ABLAPL/38696/2025 ABLAPL/14549/2025	SURESH @ TITU PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /138 /2025 () //
458	D-ABLAPL/38732/2025 ABLAPL/14550/2025	BRAJA KISHORE DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
459	D-ABLAPL/38735/2025 ABLAPL/14551/2025	BIRA BAHADUR DAS VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /370 /2025 () //
460	D-ABLAPL/38436/2025 ABLAPL/14552/2025	SUDARSHAN @ SUDARSAN MALIK @ SUDHA MALIK @SUDHAKAR MALIK VS STATE OF ODISHA	DEBASIS MISHRA VS	SORO /995 /2025 () //
461	D-ABLAPL/38737/2025 ABLAPL/14553/2025	SAPAN KU. DAS VS STATE OF ODISHA	DHARMENDRA SETHY VS	BASTA /247 /2022 () //